

[Translation]

Arms Recovered from Terrorists

4826. SHRI PANKAJ CHOWDHARY:
DR. RAMAKRISHNA KUSMARIA:
KUMARI UMA BHARATI:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to provide armaments seized from terrorists to defence forces;

(b) if so, the details thereof; and

(c) by when a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (c) Appropriate instructions exist for issue of certain selected weapons confiscated by the Defence forces, which are not involved in Court cases, to the Army units. In areas declared as "disturbed", provision also exists relating to seized weapons/ammunition etc. in the corresponding Armed Forces (Special Powers) Act. In accordance with the instructions, sometimes weapons captured by the Defence Forces are issued depending on requirement. It will not be desirable in the interest of security to disclose details of the types of weapons issued and the formations to who the same have been issued.

World Bank Aid for Child Survival

4827. SHRIMATI SUMITRA MAHAJAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether financial assistance for child survival and safe motherhood has been given by the World Bank to India;

(b) if so, the details thereof, State-wise;

(c) the ratio of the allocation made to the different States; and

(d) the amount of the said allocation utilized so far by the said States?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) Yes, Sir.

(b) to (d) As per agreement between Government of India and World Bank, the World Bank has committed to provide IDA assistance of SDR 160,900,000.00 for the Child Survival and Safe Motherhood (CSSM) programme. The assistance from World Bank is on re-imbusement basis. As per World Bank statement of 8th August, 1996, SDR 143,187,511.19 have been got re-imbursed. The agreement does not envisage state-wise provisions of World Bank assistance and as such the question of state-wise details of allocation and utilisation of IDA assistance does not arise. However, the assistance provided by the Government of India to States & Union Territories under CSSM programme for the last 4 years is enclosed.

STATEMENT**CHILD SURVIVAL AND SAFE MOTHERHOOD PROGRAMME ASSISTANCE PROVIDED TO STATES/UTs DURING 92-93 TO 95-96.**

(RS. IN LAKHS)

STATE/UTs.	FUNDS PROVIDED DURING				TOTAL
	92-93	93-94	94-95	95-96*	
1	2	3	4	5	6
ANDHRA PRADESH	593.33	933.15	1521.77	1769.09	4817.34
ARUNACHAL PRADESH	22.32	22.62	55.73	142.39	243.06
ASSAM	366.99	524.33	1106.12	971.02	2968.46
BIHAR	721.1	1301.43	2494.33	2439.17	6956.03
GOA	15.85	17.54	24.98	35.52	93.89
GUJARAT	485.44	730.19	1022.46	1222.94	3461.03
HARAYANA	269.74	336.92	489.47	632.82	1728.95
HIMACHAL PRADESH	122.45	182.00	235.15	252.14	791.74

1	2	3	4	5	6
J & K	88.04	228.95	274.76	362.53	954.28
KARNATAKA	494.02	798.63	1133.84	1392.09	3818.58
KERALA	294.27	472.84	723.33	770.43	2260.87
MADHYA PRADESH	886.23	1383.17	2518.73	2575.75	7363.52
MAHARASHTRA	676.4	1145.95	1638.46	2380.53	5841.34
MANIPUR	46.85	72.31	86.11	137.08	342.35
MEGHALAYA	41.03	45.89	56.91	107.6	251.43
MIZORAM	24.69	25.69	28.69	65.51	144.58
NAGALAND	35.33	36.72	44.24	100.1	216.39
ORISSA	400.97	676.24	1330.37	996.53	3404.11
PUNJAB	263.34	404.60	491.38	734.41	1893.73
RAJASTHAN	608.14	1091.24	2076.07	1783.84	5559.29
SIKKIM	18.25	21.50	23.76	47.37	110.88
TAMIL NADU	573.45	978.38	1274.75	1676.26	4502.84
TRIPURA	34.65	56.50	77.12	97.14	265.41
U.P.	1599.55	2357.80	4558.07	4723.8	13239.22
WEST BENGAL	739.02	845.12	1253.02	1788.04	4625.2
ANDAMAN & NICOBAR	8.6	6.69	6.07	28.56	49.92
CHANDIGARH	4.94	5.85	11.93	27.63	50.35
DADAR & NAGAR HAVELI	1.56	2.93	9.81	11.35	25.65
DELHI	55.3	137.91	284.72	250.17	735.44
DAMAN & DIU	1.81	14.33	1.28	11.43	28.85
LAKSHADWEEP	3.38	1.73	1.02	10.71	16.84
PONDICHERY	26.18	20.51	26.12	40.46	116.72
TOTAL	9523.22	14879.66	24880.21	27584.41	76878.29

*Excludes Rs. 16.00 crores given to States/UTs for social mobilisation under PPI.

EXP 4 YRS: (figures provisional)